

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1612 TO BE ANSWERED ON: 10.12.2024

Shortage of DAP fertilizers

1612: SHRI S NIRANJAN REDDY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details on the availability of DAP fertilizers in the country (State/UT-wise) as against the requirement for Rabi season of 2024-25;
- (b) the steps taken by Government to prevent black marketing of DAP and the details thereof; and
- (c) the steps taken by Government to encourage domestic production of DAP and the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): The details of the requirement, availability, sales and closing stock of DAP in the country (State/UT-wise) for Rabi 2024-25 season (From 01.10.2024 to 05.12.2024) is enclosed at **Annexure**.

(b): Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing, hoarding and smuggling as per provisions of EC Act. Any complaint received at Department of Fertilizers level regarding black marketing/over-pricing of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

(c): In case of Phosphatic & Potassic fertilizers (P&K), the companies are free to import /produce fertilizer raw materials, intermediaries and finished fertilizers as per their business dynamics. Based on the requests, the new manufacturing units or increase in manufacturing capacity of existing units have been recognized / taken on record under the NBS subsidy scheme, with a view to boost manufacturing and make country self-reliant in fertilizer production.

**Annexure referred to in reply to part (a) of Rajya Sabha unstirred question No.
1612 for answering on 10.12.2024**

ANNEXURE					
Requirement, Availability, Sales and Closing Stock of DAP for RABI 2024-25 from 01/10/2024 to 05/12/2024					
fig in LMT					
S. No	State	Pro rata Requirement from 01/10/2024 to 05/12/2024	Availability from 01/10/2024 to 05/12/2024	Cumulative DBT Sales from 01/10/2024 to 05/12/2024	Closing Stock as on 05/12/2024
1	Andaman and Nicobar	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.85	1.57	1.03	0.54
3	Arunachal Pradesh	0.00	0.00	0.00	0.00
4	Assam	0.12	0.26	0.16	0.10
5	Bihar	1.86	2.54	1.77	0.77
6	Chandigarh	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.47	0.49	0.20	0.29
8	Dadra and Nagar	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.03	0.02	0.00
11	Goa	0.00	0.00	0.00	0.00
12	Gujarat	1.85	2.25	1.88	0.37
13	Haryana	2.28	2.47	2.30	0.17
14	Himachal Pradesh	0.00	0.02	0.01	0.01
15	Jammu and Kashmir	0.07	0.22	0.09	0.13
16	Jharkhand	0.17	0.32	0.17	0.16
17	Karnataka	0.72	1.15	0.67	0.47
18	Kerala	0.02	0.08	0.06	0.02
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	5.95	5.29	4.17	1.12
21	Maharashtra	0.85	1.83	1.03	0.80
22	Manipur	0.00	0.00	0.00	0.00
23	Meghalaya	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.00	0.00
26	Odisha	0.14	0.40	0.16	0.24
27	Puducherry	0.00	0.01	0.01	0.00
28	Punjab	4.27	3.50	3.06	0.44
29	Rajasthan	2.81	3.04	2.69	0.36
30	Sikkim	0.00	0.00	0.00	0.00

31	Tamil Nadu	0.69	1.10	0.72	0.38
32	Telangana	0.66	0.81	0.46	0.35
33	Tripura	0.00	0.02	0.00	0.02
34	Uttarakhand	0.11	0.26	0.17	0.09
35	Uttar Pradesh	11.36	10.29	8.69	1.60
36	West Bengal	0.73	1.12	0.70	0.42
ALL INDIA		35.98	39.07	30.22	8.85
Source: Ifms dashboard					
